

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.				
COMPANY PETITION/APPLICATION NO.	CP No.20/241/HDB/2017			
NAME OF THE COMPANY	Ergam Laboratories Private Limited			
NAME OF THE PETITIONER(S)	Sh. Madhavaiah Chandra			
NAME OF THE RESPONDENT(S)	Ergam Laboratories Private Limited			
UNDER SECTION	241/242			

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PoM mpnl Ridery Po Harpal Ridery Ridery	Advocati	26228 800p	RM
Peksian Peksian			

Counsel for Respondent(s):

insel(s) De	esignation	E-mail & Telephone No.	Signature
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	unsel(s) De	unsel(s) Designation	unsel(s) Designation E-mail & Telephone No.

Heard Shri B. Manpal Reddy, Learned Counsel for the Petitioner on behalf of Shri Venkat Ram Reddy, Learned Counsel.

At the request of the Learned Counsel for the Petitioner to adjourn the matter as the Learned Counsel on record is not well, post the case on 18.10.2017.

Member (T)

Member (J

Bm